

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA

UNSTARRED QUESTION NO. : 828

TO BE ANSWERED ON THE 27th July 2026

**BIOFUEL BLENDING TARGETS FOR INTERNATIONAL FLIGHTS
FOR THE YEARS 2028 AND 2030**

828. SMT PHULO DEVI NETAM

Will the Minister of CIVIL AVIATION be pleased to state:-

a) whether Government has prepared a mandatory national roadmap for blending two percent Sustainable Aviation Fuel (SAF) by 2028 and five per cent by 2030, in alignment with the International Civil Aviation Organization's 'Carbon Offsetting and Reduction Scheme for International Aviation' (CORSIA);

(b) if so, the annual volume of bio-jet fuel that the country's oil marketing companies would need to produce to achieve the five per cent blending target by 2030; and

(c) whether Government proposes to provide any tax exemptions or subsidies to shield domestic airlines from the financial burden associated with the use of this expensive fuel?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (b): The Government has approved indicative blending targets of 1% by 2027, 2% by 2028, and 5% by 2030 for Sustainable Aviation Fuel (SAF) in conventional Aviation Turbine Fuel for international operations. Public sector Oil Marketing Companies are actively engaged in achieving the stated blending targets.

(c) The PM JI-VAN Yojana, launched in 2019 and amended in 2024, allows grant of financial assistance to set up commercial and demonstrative advanced biofuel plants including SAF plants.
